

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No 744/252/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.08.2018**

NAME OF THE COMPANY: M/s. Rana Steel Industries Ltd. V/s. ROC

SECTION OF THE COMPANIES ACT: 252


S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Ms. Kusum Yadav, Company Prosecutor, ROC

ORDER

Reserved for Orders.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**